ITEM NO.32 COURT NO.6 SECTION XI-A

### SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

### SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11727/2023

(Arising out of impugned final judgment and order dated 09-04-2021 in MATA No. 89/2020 28-10-2022 in RP No. 936/2021 passed by the High Court Of Kerala At Ernakulam)

X Petitioner(s)

**VERSUS** 

Y Respondent(s)

(FOR ADMISSION and I.R.)
IA No. 83489/2023 - CONDONATION OF DELAY IN FILING
IA No. 167915/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

# WITH Diary No(s). 16709/2023 (XI-A)

IA No. 88811/2023 - CONDONATION OF DELAY IN FILING

IA No. 88810/2023 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date: 01-04-2024 These matters were called on for hearing today.

#### CORAM:

HON'BLE MR. JUSTICE A.S. BOPANNA HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Smita Amratlal Vora, AOR

Mr. Devadatt Kamat, Sr. Adv.

Mr. Babu Karukappadath, Adv.

Mr. Hussain C.s., Adv.

Mr. Muhammed Musthaq T.m., Adv.

Ms. Anu K Joy, Adv.

Mr. Abraham Mathew, Adv.

Mr. Alim Anwar, Adv.

Mr. Devadatt Kamat, Sr. Adv.

Mr. Babu Karukapadath, Adv.

Mr. Nishe Rajen Shonker, AOR

Mr. Hussain C. S., Adv.

Mr. Muhammed Musthaq T.M., Adv.

Ms. Anu K Joy, Adv.

Mr. Abraham Mathew, Adv.

Mr. Alim Anvar, Adv.

## For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Permission to file SLP is granted.

Delay condoned.

Issue notice.

(NISHA KHULBEY) SENIOR PERSONAL ASSISTANT (DIPTI KHURANA) ASSISTANT REGISTRAR